### NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **03.06.2025** (TUESDAY)
CHENNAI BENCH **(HYBRID MODE)**10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 218/2025 For Condone Delay IA No. 611/2025	Rajeswari Ramesh Kumar Vs Hevea Furniture and Interiors Pvt. Ltd.	Mr. TKM Sai Krishnan	Mr. K Bijai Sundar For Caveator
2.	Comp App (AT) (CH) (Ins) No. 231/2025 Leave to file IA No. 665/2025	Naseer Ahmed Vs Ravindra Beleyur, RP	Mr. NP Vijaykumar	
3.	Comp App (AT) (CH) (Ins) No. 232/2025 Delay in refiling IA No. 666/2025 For Stay IA No. 667/2025 Leave to file IA No. 668/2025	Naseer Ahmed Vs Ravindra Beleyur, RP	Mr. NP Vijaykumar	
4.	Comp App (AT) (CH) (Ins) No. 233/2025 Leave to file IA No. 669/2025	Nuzhat Aisha Naseer Vs Ravindra Beleyur, RP	Mr. NP Vijaykumar	
5.	Comp App (AT) (CH) (Ins) No. 234/2025 For Stay IA No. 670/2025 Leave to file IA No. 671/2025	Nuzhat Aisha Nazeer Vs Ravindra Beleyur, RP	Mr. NP Vijaykumar	
6.	Comp App (AT) (CH) (Ins) No. 235/2025 Leave to file IA No. 672/2025	Awaiz Ahmed Vs Ravindra Beleyur, RP	Mr. NP Vijaykumar	
7.	Comp App (AT) (CH) (Ins) No. 236/2025 For Stay IA No. 673/2025 Leave to file IA No. 674/2025	Awaiz Ahmed Vs Ravindra Beleyur, RP	Mr. NP Vijaykumar	
8.	Comp App (AT) (CH) (Ins) No. 248/2025 For Stay IA No. 702/2025 For Exemption IA No. 703/2025	P. Shiva Kumar Vs Sreenivasa Rao Ravinthula, RP of Nadhi Bio Products Pvt. Ltd.	Ms. Kopal Sharraf	

Ī	9.	Comp App (AT) (CH)	Think & Learn Pvt. Ltd.	Ms. Lakshana Viravalli	Mr. Arun Karthik
		(Ins) No. 249/2025	Through its RP,		Mohan
		For Interim Relief	Shailendra Ajmera		For Caveator
		IA No. 707/2025	Vs		
			Amazon Web Services		
			India Pvt. Ltd.		

# For Orders/Clarification

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
10.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors. Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt. Ltd. & 8 Ors. WITH	Mr. MV Swaroop	Mr. B Dhanaraj- R7
11.	IA No. 1178, 1179 &1247/2024 (For Direction) in Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No. 383/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors.	Mr. MV Swaroop	Mr. CV Shailandhran R1
12.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors. Vs Nagarjuna Agro Chemicals Pvt. Ltd & 8 Ors.	Mr.CV Shailandhran	Mr. MV Swaroop R2- R4
13.	Comp App (AT) (CH) No. 37/2024 For Stay IA No. 660 & 661/2024 For Direction IA No. 1249/2024	Nagarjuna Agro Chemicals Pvt. Ltd. & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors.	Mr. TK Bhaskar	
14.	IA No. 1248/2024 (For Direction) in Comp App (AT) (CH) No. 43/2024 For Stay IA No. 736 & 737/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors	Mr. TK Bhaskar	
15.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No. 909/2022 To Adv. Hg. IA No. 715/2024	T Venkattram Reddy Vs L & T Finance Ltd. & Anr	Ms. Krutika Raghavan	Mr. Shabbeer Ahmed R1 Mr. Philip Mathew R2

### For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Restoration App No. 14/2025 in Comp App (AT) (CH) (Ins) No. 85/2025	Kaluvoy Sreenivasulu Reddy Former Director of Veracious Builders and Developers Pvt. Ltd. & Anr. Vs Shirley Mathew Liquidator of Veracious Builders & Developers Pvt. Ltd.	Vis Legis Law Practice	
17.	Restoration App No. 15/2025 in Comp App (AT) (CH) (Ins) No. 146/2023 For Condone Delay IA No. 457/2025	Gladys Malini & Anr. Vs Chandramouli Ramasubramaniam Liquidator of Effimax Engineers Pvt. Ltd.	Mr. V Ravikumar	

## For Admission (After Notice)

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
18.	Comp App (AT) (CH) (Ins) No. 228/2022	DJ Laboratories Pvt. Ltd. Vs Kerala Medical Services Corporation Pvt. Ltd.	Mr. Kumarpal R Chopra	Mr. G Ananda Krishnan
19.	Comp App (AT) (CH) No. 79/2024 For Condone Delay IA No. 1160/2024	Koneru Gandhi Vs NRI Power & Infra Corporation Pvt. Ltd. & 8 Ors.	Mr. Y Suryanarayana	Mr. Rohan Aloor- R2
20.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024 To Adv. Hg. IA No. 579/2025	Indira Devi Vs NRI Power & Infra Corporation Pvt. Ltd. & 8 Ors. WITH	Mr. Rohan Aloor	Mr. Y Suryanarayana R2
21.	Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024	Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi & 7 Ors	Mr. TK Bhaskar	Mr. Y Suryanarayana R1
22.	Comp App (AT) (CH) (Ins) No. 339/2024	Vemuri Ravi Kumar Vs Bhrigu Infra Pvt. Ltd.& 8 Ors.	Dr. Uma Shanker Gollapudi	Mr. Abhishek Jenasenan- R2-R5
23.	Comp App (AT) (CH) (Ins) No. 364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024 To Vacate Stay IA No. 160/2025 For Direction IA No. 161/2025	Srisailan Krishnamurthy Suspended Director of Biomylz Pvt. Ltd. Vs Rahul Narayana Reddy & Anr.	Ms. R Moneshaa Ms. A Rithikha	Mr.S Vivekananda- R1

24.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt. Ltd. Vs Canara Bank & Anr.	Mr. Atul Madhavan	Mr. ML Ganesh- R1
25.	Comp App AT) (CH) (Ins) No. 237/2025 For Stay IA No. 675/2025	Kalva Akhil Vs Sreenivasa Rao Ravinthula, RP of Nadhi Bio Products Pvt. Ltd. WITH	Ms. Kopal Sharraf	Mr. Shaik Ghouse
26.	Comp App AT) (CH) (Ins) No. 238/2025 For Stay IA No. 676/2025	Boju Vihasit Vs Sreenivasa Rao Ravinthula, RP of Nadhi Bio Products Pvt. Ltd. WITH	Ms. Kopal Sharraf	Mr. Shaik Ghouse
27.	Comp App AT) (CH) (Ins) No. 239/2025 For Stay IA No. 677/2025	Kalva Sudhakar Vs Sreenivasa Rao Ravinthula, RP of Nadhi Bio Products Pvt. Ltd. WITH	Ms. Kopal Sharraf	Mr. Shaik Ghouse
28.	Comp App AT) (CH) (Ins) No. 240/2025 For Stay IA No. 678/2025	Boju Sunitha Vs Sreenivasa Rao Ravinthula, RP of Nadhi Bio Products Pvt. Ltd.	Ms. Kopal Sharraf	Mr. Shaik Ghouse

## For Hearing

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
29.	TA (AT) No. 176/2021 (Comp App (AT) (Ins) No. 438/2019 For Stay IA No. 1419/2019)	VNR Infrastructure Ltd Vs SS Rail Works Pvt. Ltd. Through its Managing Director A. Srinivasulu Reddy WITH	Mr. T Ravichandran	Mr. M Anil Kumar
30.	TA (AT) No. 177/2021 (Comp App (AT) (Ins) No. 440/2019 For Stay IA No. 1426/2019)	VNR Infrastructures Ltd Through its Liquidator T.S.N Raja Vs Dy. CSTE/Const. & 2 Ors. WITH	Mr. T Ravichandran	Mr. S Diwakar- R1 & R3 Mr. Mayank Jain R2
31.	TA (AT) No. 179/2021 (Comp App (AT) (Ins) No. 444/2019 For Stay IA No. 1445/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy WITH	Mr. T Ravichandran	Mr. Mayank Jain
32.	TA (AT) No. 187/2021 (Comp App (AT) (Ins) No. 567/2019 For Stay IA No. 1747/2019)	VNR Infrastructure Limited Through its Liquidator T.S.N Raja Vs The Chief Engineer Construction- VIII, North Frontier Railways	Mr. T Ravichandra	Ms. Shipra Shukla

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33.	TA (AT) No. 278/2021 (Comp App (AT) No. 67/2020)	Manjunath Dasappa & Anr. Vs TransGlobal Power Ltd. & 4 Ors.	Ms. Priyanka Varma	Mr. TK Bhaskar
34.	Comp App (AT) (CH) No. 33/2021	Badigeri John Davidson & 4 Ors. Vs Ceylon and India General Mission & 9 Ors.	Mr. R Abdul Mobeen	Mr. Raghuram Cadambi- R1-R5
35.	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors.	Mr. AS Sathish Kumar	Mr. V Manivannan-R1 Mr. R Vidhya Shankar – R2-R4 Mr. ML Ganesh- R5
36.	Comp App (AT) (CH) (Ins) No. 303/2021	Pradeep Kumar & 52 Ors. Vs Rajendran, RP of Bristo Foods Pt. Ltd. & 3 Ors	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker R2, R4
37.	Comp App (AT) (CH) No. 66/2022 For Stay IA No.712/2022 For Additional docs. IA No. 542/2024	K. Vaidyalingam & 5 Ors Vs SK. Ganesan & 9 Ors.	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
38.	Comp App (AT) (CH) No 67/2022 For Stay IA No.713/2022	K. Vaidyalingam & 4 Ors Vs SK Ganesan & 9 Ors.	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
39.	Comp App (AT) (CH) No 68/2022 For Stay IA No. 714/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesan & 7 Ors.	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
40.	Comp App (AT) (CH) No 69/2022 For Stay IA No. 715/2022	K. Subramani & 2 Ors Vs SK Ganesan & 10 Ors. <b>WITH</b>	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
41.	Comp App (AT) (CH) No 70/2022 For Stay IA No. 716/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 8 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
42.	Comp App (AT) (CH) No 71/2022 For Stay IA No. 717/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 11 Ors.	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 R5
43.	Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022 For Additional docs. IA No. 1196/2024	K.Subramani & 2 Ors. Vs SK Ganesan & 12 Ors. WITH	Mr. SM Vivekanand	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4

44.	Comp App (AT) (CH) No 73/2022 For Stay IA No. 719/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesan & 5 Ors.	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
45.	Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022	C Gopal Vs SK Ganesan & 13 Ors. <b>WITH</b>	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
46.	Comp App (AT) (CH) No 75/2022 For Stay IA No. 721/2022	C Gopal & Anr Vs SK Ganesan & 13 Ors. <b>WITH</b>	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
47.	Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022 For Additional docs. IA No. 1197/2024	S. Arun Vs SK Ganesan & 4 Ors <b>WITH</b>	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1
48.	Comp App (AT) (CH) No 80/2022 For Stay IA No. 730/2022	K. Subramani Vs SK Ganesan & 3 Ors. <b>WITH</b>	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1
49.	Contempt Case (AT) (CH) No. 2/2023 In Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K Subramani & 3 Ors. <b>WITH</b>	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R
50.	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	SK Ganesan Vs S Arun & 4 Ors	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R5
51.	Comp App (AT) (CH) (Ins) No. 97/2022	P Laxman Kumar & Company Vs S P Y Agro Industries Ltd.	Mr. P Anil Mukherjee	Ms. Vinithra Srinivasan
52.	Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022	Nippon Life India AIF Trustee Pvt. Ltd. Vs Dhanalakshmi Aswatha	Mr. P Raj Kumar Jhabakh	Ms. Amrita Jain
53.	Comp App (AT) (CH) (Ins) No. 23/2023	Srikanth Dwaraknath Liquidator, Surana Power Ltd. Vs Dineshchand Surana & 14 Ors	Mr. R Vidhya Shankar	Ms. Ramya Subramaniam- R1 Mr. D Manimaran R3 Ms. S Menaka- R4 Ms. G Savitha- R6 Mr. VV Sivakumar R8 Mr. B Shruthan R10 R12

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID**: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

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